

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 2774
TO BE ANSWERED ON 20.12.2023**

Mining Lease to Western Coalfields Ltd.

2774. SHRI NAKUL KAMAL NATH:

Will the Minister of COAL be pleased to state:

(a) whether the Government is aware that the mining lease awarded to Western Coalfields Ltd. (WCL) in four Nagar Panchayats of Chhindwara District expired several years ago with no plan or proposal to start any project in the near future, if so, the details thereof;

(b) whether the Government considers to take over the huge tracts of land given to Western Coalfields Ltd. and provide pattas to the poor labourers of WCL living there for the past sixty years so that homes could be built for them under various Government schemes; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): There exists fourteen nos. of Mining Leases for coal in four Nagar Panchayats of Chhindwara District which have been vested to WCL by Central Government as per Section 5(1) of Coal Mines Nationalization Act'1973. No lease has expired. These leases contain working and upcoming projects.

(b) & (c): Do not arise in view of reply at (a).
